IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) NO.848 OF 2025

NIKHIL KUMAR **PETITIONER(s)**

VERSUS

UNION OF INDIA & ANR. **RESPONDENT(s)**

WITH

WRIT PETITION (CIVIL) NO.1175 OF 2025

O R D E R

1. The prayers in the present Writ Petitions are wide and beyond judicial review of administrative action.

2. The Writ petitions are dismissed with liberty to the petitioner(s) to file writ petition(s) confined to specifics of non-compliant recommendations of Justice Singhvi Committee.

3. Accompanying interlocutory application(s), if any, stands disposed of.

……J.
[PAMIDIGHANTAM SRI NARASIMHA]

……J.
[VIJAY BISHNOI]

Signature Not Verified
Digitally Signed by SACHIN KUMAR SRIVASTAVA
Date: 2026.02.06 17:45:21 IST
Reason:

NEW DELHI
27th JANUARY, 2026

Corrected

ITEM NO.51 COURT NO.5 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 848/2025

NIKHIL KUMAR **Petitioner(s)**

VERSUS

UNION OF INDIA & ANR. **Respondent(s)**

IA No. 245516/2025 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

WITH
W.P.(C) No. 1175/2025 (X)

IA No. 307468/2025 - GRANT OF INTERIM RELIEF

Date : 27-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. Utkarsh Joshi Dayakrishan , AOR

Ms. Arundhati Katju, Sr. Adv.
Ms. Abiha Zaidi, AOR
Ms. Suriti Chowdhary, Adv.
Mr. Pritam Raman Giriya, Adv.
Ms. Arushi, Adv.
Ms. Tanya Sharma, Adv.
Mr. Ashish Bainsla, Adv.
Mr. Bhumitra Dubey, Adv.
Ms. Shristi Borthakur, Adv.

Mr. Abhinava Hansaraman, Adv.
Ms. Sudarshana Bandhopadhyay, Adv.
Mr. Utkarsha Joshi, AOR

For Respondent(s) :Ms. Aishwarya Bhati, A.S.G.
Ms. Ritika Singhal, Adv.
Mr. Ram Koney Mohan, Adv.
Ms. Hemadri Sharma, Adv.
Ms. Shivangi Sharma, Adv.

Ms. Chitrangda Rashtravara, Adv.
Mr. Aaditya Dixit, Adv.

Mr. Madhav Sinhal, Adv.
Mr. Sachin Sharma, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Shreekant Neelappa Terdal, AOR

O R D E R

1. The writ petition stands dismissed in terms of the signed order which is placed on the file.

2. Pending application(s), if any, shall stand disposed of.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR

ITEM NO.51 COURT NO.5 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 848/2025

NIKHIL KUMAR **Petitioner(s)**

VERSUS

UNION OF INDIA & ANR. **Respondent(s)**

IA No. 245516/2025 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

WITH
W.P.(C) No. 1175/2025 (X)

IA No. 307468/2025 - GRANT OF INTERIM RELIEF

Date : 27-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. Utkarsh Joshi Dayakrishan , AOR

Ms. Arundhati Katju, Sr. Adv.
Ms. Abiha Zaidi, AOR
Ms. Suriti Chowdhary, Adv.
Mr. Pritam Raman Giriya, Adv.
Ms. Arushi, Adv.
Ms. Tanya Sharma, Adv.
Mr. Ashish Bainsla, Adv.
Mr. Bhumitra Dubey, Adv.
Ms. Shristi Borthakur, Adv.

Mr. Abhinava Hansaraman, Adv.
Ms. Sudarshana Bandhopadhyay, Adv.
Mr. Utkarsha Joshi, AOR

For Respondent(s) :Ms. Aishwarya Bhati, A.S.G.
Ms. Ritika Singhal, Adv.
Mr. Ram Koney Mohan, Adv.
Ms. Hemadri Sharma, Adv.
Ms. Shivangi Sharma, Adv.

Ms. Chitrangda Rashtravara, Adv.
Mr. Aaditya Dixit, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Sachin Sharma, Adv.

Mr. Santosh Ramdurg, Adv.
Mr. Shreekant Neelappa Terdal, AOR

O R D E R

1. The prayers in the present Writ Petition are wide and beyond judicial review of administrative application.

2. Most specific, provision of any statute, rule, regulation is challenged as a general prayer for constitution of a Committee and review the whole methodology, while we dismiss this writ petition, we permit the petitioner to file a writ petition confined to specifics and also with respect to non-compliance of the recommendation of Justice Singhvi Committee.

3. With these observations, this Special Leave Petitions is disposed of and the accompanying interlocutory application(s), if any, also stands disposed of.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR